

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 117**

**CP (IB) No. 232/Chd/Chd/2022**

**IN THE MATTER OF:-**

OM Metals

...Petitioner

Versus

Address Infratech Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016**

Due to paucity of time, the matter could not be taken up today,  
hence the matter is adjourned to 29.05.2024.

Sd/-

Court officer

15.04.2024

Preeti